

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3164
ANSWERED ON:29.08.2013
CANAL SYSTEM IN PUNJAB
Badal Harsimrat Kaur

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has formulated any water security policy in the country and if so, the details thereof and the action taken by the Union Government thereon; and
- (b) whether the Union Government has received any modified request from Punjab Government for granting a package for revamping and rehabilitation of Punjab's 150 year-old canal system; and
- (c) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) No, Madam. However, the Government of India has adopted the National Water Policy 2012 which states that the present scenario of water resources and their management in India has given rise to several concerns, one of the important amongst them being that large parts of India have already become water-stressed and rapid growth in demand for water due to population growth, urbanisation and changing life style force serious challenges to water security. Water being a State subject, the States need to take appropriate action.

(b)& (c) A project proposal of rehabilitation, extension, renovation, modernisation of canal system, restoring storage capacity of reservoirs, lining of water courses and installation of tube wells along with allied works within Punjab State for Rs. 3769.35 crore was submitted to Central Water Commission (CWC) in June 2011. As the proposal was not as per the existing guidelines of the Ministry of Water Resources, it was returned to the State Government in September 2011 with a request to re-submit the modified detailed project report. CWC has informed that the modified report has not been received.